

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-01-2023 AT 02:30 PM**

IA (IBC) 1168/2022 & IA (IBC) 116/2023 in Company Petition IB/229/2021
U/s 9 of IBC, 2016

IN THE MATTER OF:

Sunland Alloys

...Operational Creditor

Vs

Castall Technologies Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA No. 116/2023

Ld. Counsel Shri. Raja Shekar Rao Salvaji for the Applicant present.

IA No. 1168/2022

Ld. Counsel Shri. Raja Shekar Rao Salvaji for the Applicant, Ld. Counsel Shri. Ramesh Babu for R-1 and Ld. Counsel Shri. KV Raman for R-2 present.
Respondents seek time to file counter.

Matter adjourned to 06.02.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)